

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013 &
I.A. No. 134 & 135 of 2014**

Dated: 30th October, 2014

GAIL (India) Ltd.

Versus

Petroleum & Natural Gas Regulatory Board

.... Appellant (s)

... Respondent (s)

ORDER

The court has not assembled today. As agreed by both the parties, post the matter on **12.11.2014 at 02.30 p.m.**

Court Master